SUPREME COURT OF INDIA

F.No. AOR Exam/June/2021 (Corrg.) New Delhi, 10 August, 2021

CORRIGENDUM TO THE NOTIFICATION F.No. AOR Exam/June/2021 DATED 26th MARCH, 2021 [G.S.R. 211(E).]

In the Notification F.No. AOR Exam/June/2021 dated 26th March, 2021, cases at S.Nos. 55 to 64 of Annexure 'A' may be substituted with the following :-

S.No.	Cause Title	SCR Citation	Equivalent citation in other journals
55.	Rojer Mathew v. South Indian Bank Limited and Ors.	[2019] 16 S.C.R. 1	(2020) 6 SCC 1
56.	Central Public Information Officer Supreme Court of India v. Subhash Chandra Agarwal	[2019] 16 S.C.R. 424	(2020) 5 SCC 481
57.	Committee of Creditors of Essar Steel India Limited Through Authorised Signatory v. Satish Kumar Gupta and Others	[2019] 16 S.C.R. 275	(2020) 8 SCC 531
58.	M/s Shanti Conductors Private Limited v. Assam State Electricity Board and Others	[2019] 16 S.C.R. 252	(2020) 2 SCC 677
59.	Keisham Meghachandra Singh v. The Hon'ble Speaker Manipur Legislative Assembly & Ors.	[2020] 2 S.C.R. 132	2020 (2) SCALE 329
60.	Sushila Aggarwal and Others v. State (NCT of Delhi) and Another	[2020] 2 S.C.R. 1	(2020) 5 SCC 1
61.	Dheeraj Mor v. Hon'ble High Court of Delhi	[2020] 2 S.C.R. 161	(2020) 7 SCC 401

62.	Internet and Mobile Association of India v. Reserve Bank of India	[2020] 2 S.C.R. 297	(2020) 10 SCC 274
63.	Indore Development Authority v. Manoharlal and Others Etc.	[2020] 3 S.C.R. 1	(2020) 8 SCC 129
64.	Madras Bar Association v. Union of India & Anr.	[2020] 2 S.C.R. 246	2020 (13) SCALE 443

Rest of the contents of the above Notification dated 26th March, 2021 shall remain unchanged. Sd/-

(Rajesh Kumar Goel) Registrar & Secretary, Board of Examiners

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